

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2730  
ANSWERED ON:28.08.2012  
NDMA GUIDELINES IN FIRE FIGHTING  
Ramasubbu Shri S.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the National Disaster Management Authority (NDMA) has issued any fresh guidelines for firemen and adoption of new technologies for fire fighting;
- (b) if so, the details thereof and the steps taken by the Government to ensure adoption of new technologies by the State Governments;
- (c) whether fire stations in the country particularly in cities lacks fire fighting capabilities;
- (d) if so, the details thereof along with the action taken by the Union Government to assist the State Governments in procuring fire fighting equipments, adoption of new technologies, training etc. ; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b): The National Disaster Management Authority has recently issued guidelines on scaling, type of equipments and training of Fire Services.

Fire Services is a State subject and has been included as a municipal function in the XII Schedule of the Constitution of India in terms of Article 243-W. As such, it is the primary responsibility of the State Governments to take necessary action to adopt these guidelines and allocate sufficient resources for strengthening and equipping Fire Services.

(c): Yes, Madam.

(d) to (e): In view of (b) above, it is for the States to strengthen their Fire Services by procuring fire fighting equipments and to adopt new technologies etc. However, in order to support the State Governments, the Government of India is implementing a Centrally Sponsored Scheme at a cost of Rs. 200 crore for 'Strengthening of Fire & Emergency Services in the Country'. The Scheme attempts to fill the existing gaps in the fire fighting and rescue capability through introduction of modern technology such as Advanced Fire Tenders, High Pressure Pump with Mist Technology, Quick Response Team Vehicle, Combi Tools for Search & rescue and capacity building of various stakeholders.

In addition, Government of India is also upgrading National Fire Service College, Nagpur at a cost of Rs. 205 crore to strengthen the institutional capacity for meeting the requirement of trained fire personnel.

13th Finance Commission has also recommended an allocation of Rs. 472 crore to the 7 States namely Andhra Pradesh (Rs. 17 crore), Haryana (100 crore), Mizoram (Rs. 20 crore), Odisha (Rs. 150 crore), Tripura (Rs. 15 crore), Uttar Pradesh (Varanasi, Rs. 20 crore) and West Bengal (Rs. 150 crore) for strengthening of Fire & Emergency Services. Government of India has already released 1st installments of the grant of Rs. 124.39 crore to the above mentioned 7 States.